

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/07/2019

O.A./260/1091/2014

WITH

O.A./260/1077/2014

ITEM NO:7

FOR APPLICANTS(S) Adv. : Mr. M. Kar

CHITTARANJAN SETHI

-V/S-

D/O POST

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he wants to withdraw the O.A. 1091/14. Ld. Counsel for the respondents was heard. He submitted that he has no objection if the O.A. is withdrawn by the applicant. Since O.A. is yet to be admitted, it is treated as withdrawn.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p>